

**List of Advocate- Mediators in the Mediation & Conciliation Centres in  
Haryana**

Sr. No.	Name of the Advocate	District
1	Mr. D.K. Gosain	Faridabad
2	Mr. Ravinder Gupta	Faridabad
3	Mr. Nibras Ahmad	Faridabad
4	Ms. Sudha Sharma	Faridabad
5	Ms. Anjna Mehra	Faridabad
6	Mrs. Durgesh Bakshi	Faridabad
7	Mr. Jatinder Singh	Faridabad
8	Mr. Rajesh Chhabra	Faridabad
9	Mr. M.S.Yadav	Faridabad
10	Mr.Mohit Mudgil	Gurgaon
11	Mr. Harish Bhardwaj	Gurgaon
12	Mr. Nagender Kumar Saini	Gurgaon
13	Mr. Vinod Kataria	Gurgaon
14	Ms. Vandana Aggarwal	Gurgaon
15	Ms. Nutan Yadav	Gurgaon
16	Ms. Rashmi Bhushan	Gurgaon
17	Sh.Manish Chauhan	Gurgaon
18	Sh.Manish Chauhan	Gurgaon
19	Sh.Rishi Raj Bhardwaj	Gurgaon
20	Sh.Naveen Kumar Sharma	Gurgaon
21	Sh.Narender Singh Khatana	Gurgaon
22	Ms.Poonam Saini	Gurgaon
23	Sh.Deepak Verma	Gurgaon
24	Sh.Arvind Tanwar	Gurgaon
25	Sh.Bansi Lal	Gurgaon
26	Sh.Vinod Nangru	Gurgaon
27	Sh.H.S.Khatana	Gurgaon
28	Sh.Dinesh Kumar Kaushik	Gurgaon
29	Sh.Bal Krishan Bhardwaj	Gurgaon
30	Ms.Archana Chauhan	Gurgaon
31	Sh.S.N.Soni	Gurgaon
32	Sh.Raj Kumar Gupta	Gurgaon
33	Ms.Usha Sharma	Gurgaon

34	Ms.Pavitra Yadav	Gurgaon
35	Sh.Suresh Kumar Sharma	Gurgaon
36	Ms.Krishna Shukla	Gurgaon
37	Ms.Charu Gupta	Gurgaon
38	Mr. J.R.Verma	Hisar
39	Mr. C.S.Gaur	Hisar
40	Mr. S.S.Dhull	Hisar
41	Mr. Avnish Kumar Bansal	Hisar
42	Ms. Sonia Gupta	Hisar
43	Ms.Urmila Sharma	Hisar
44	Mr. Ghanshyam Goswami	Jind
45	Mr.Hari Kishan Jangra	Jind
46	Mr. Madan Lal Mittal	Jind
47	Kr. Ram Pal Singh	Jind
48	Mr. Jai Bhagwan Goyal	Jind
49	Sh. Subodh Gupta	Karnal
50	Sh. Vineet Rathor	Karnal
51	Sh. Sanjeev Vohra	Karnal
52	Ms. Saroj Bala Jain	Karnal
53	Sh. Sudhakar Mittal	Karnal
54	Sh. Vineet Kapoor	Karnal
55	Sh. Pardeep Patwa	Kurukshetra
56	Sh. Rajbir Singh	Kurukshetra
57	Sh. Aman Cheema	Kurukshetra
58	Sh. Vivek Garg	Kurukshetra
59	Sh. Sadhu Ram Sharma	Kurukshetra
60	Sh. Harinder Pal Singh	Kurukshetra
61	Mr. Rajeev Aggarwal	Rewari
62	Sh.Rishi Raj Yadav	Rewari
63	Mr. Kuldeep Sharma	Rewari
64	Mr. Sanjeev Gautam	Rewari
65	Smt. Saroj Dhillon	Rewari
66	Mrs. Kusum Yadav	Rewari
67	Mr. Naresh Kumar Siwach	Rohtak
68	Mr. Lalit Kaushik	Rohtak
69	Mr. Manjeet Sindhu	Rohtak
70	Mr. Pardeep Kumar	Rohtak

71	Ms. Deepa Jain	Rohtak
72	Yaswanti Hooda	Rohtak
73	Ms.Triveni Verma	Rohtak
74	Sh.Sohan Lal Kismissia	Rohtak
75	Sh.Rajesh Vashistha	Rohtak
76	Sh.K.L.Khera	Rohtak
77	Sh.Pawan Kumar Ranga	Rohtak
78	Sh.Sameer Gambhir	Rohtak
79	Sh.Rajeev Gulia	Rohtak
80	Sh.Vikram Singh Ohlan	Rohtak
81	Mr. Yashpal Singh Dahiya	Sonipat
82	Mr. Vipin Jain	Sonipat
83	Mr. Rajiv Tyagi	Sonipat
84	Mr. Jaideep Kadian	Sonipat
85	Bhupeswar Dayal Gaur	Sonipat
86	Mr. Virender Singh Yadav	Narnaul
87	Mr. Shankar Suman	Narnaul
88	Mr. Mahender Singh Yadav	Narnaul
89	Sh. Madan Lal Sharma	Narnaul
90	Sh. Jasbir Singh Dhillon	Narnaul
91	Sh. Satnarain (Sh. Satya Narayan Swami)	Narnaul
92	Smt. Prem Paramjit Kaur	Fatehabad
93	Sh. Dushyant Gera	Fatehabad
94	Sh.Ramesh Chander Monga	Fatehabad
95	Sh. J.S.Rana	Fatehabad
96	Sh. Rakesh Kumar Garg.	Fatehabad
97	Sh. Joginder Pal Rathi,	Panipat
98	Sh. Surender Bhardwaj,	Panipat
99	Sh. Sanjay Kandu	Panipat
100	Ms. Seema Saini	Panipat
101	Sh. Tejbir Singh Deswal	Panipat
102	Ms. Anju Singh	Panipat
103	Sh.Virender Pal Singh Sidhu	Yamunanagar
104	Sh.Vijay Kumar Chaudhary	Yamunanagar
105	Sh. Bhanwar Singh,	Yamunanagar
106	Shri Satyawani Ahlawat	Panchkula

107	Shri Amit Bhatia	Panchkula
108	Ms. Shalanderf Kaur	Panchkula
109	Ms. Taranpreet Kaur	Panchkula
110	Ms. Kanchan Bala	Panchkula
111	Shri Sanjeev Gupta.	Panchkula
112	Shri Roshan Lal Aggarwal	Ambala
113	Shri Baldev Singh	Ambala
114	Shri Tarun Mehta	Ambala
115	Shri Shiv Kumar Markandey	Ambala
116	Ms. Alka Sharda	Ambala
117	Ms. Rekha Ahlawat	Ambala
118	Shri Arvind Kumar Khurania	Kaithal
119	Shri Vijay Kumar Sharma	Kaithal
120	Shri Suraj Bhan Panchal	Kaithal
121	Shri Balbir Bansal	Kaithal
122	Mr. Vikram Yadav	Sirsa
123	Mr. Gaurav Sharma	Sirsa
124	Mr. Lalit Kumar Mehra	Sirsa
125	Ms. Mamta Banga	Sirsa

In terms of decision taken in the meeting held under the Chairmanship of Hon'ble the Chief Justice of this Court on 04.12.2012 and resolution passed in Chief Justices' Conference held on 05<sup>th</sup> - 06<sup>th</sup> April, 2013, the control and supervision of the Mediation & Conciliation Centres set up in the States, have been handed over to their respective State Legal Services Authorities w.e.f July, 2013.

***“For further details, please see Website of State Legal Services Authorities of Haryana.”***